

COMMISSIONER OF INCOME TAX
CENTRAL BOARD OF DIRECTORS

DATE: 3-8-84

NOTIFICATION
INCOME TAX

No. 592 (F.No. 261/12/84-IT): In exercise of the powers conferred by sub-section(1) of section 12. of the Income-tax Act, 1961(43 of 1961) and in supersession of all previous notifications in this regard, the Central Board of Direct Taxes hereby directs that Appellate Assistant Commissioners of the Income-tax of the Ranges specified in column(2) of the schedule below, shall perform their functions in respect of all persons and incomes assessed to Income-tax in the Income-tax Circles, Wards & Districts specified in the corresponding entry in column (3) thereof including all persons and income assessed to Income-tax over which the jurisdiction vests in Commissioner of Income-tax (Appeals).

SCHEDULE

| Sl. No. | Range | Income-tax Circles, Wards & Districts |
|---------|---|--|
| 1 | 2 | 3 |
| 1. | Appellate Assistant Commissioner of Income-tax, Nasik Range-I, Nasik. | 1. A-Ward, Nasik. 2. B-Ward, Nasik. 3. C-Ward, Nasik. 4. Central Circle, Nasik. 5. G-Ward, Nasik. 6. All Wards/Circles in Malagon. 7. All Wards/Circles in Amnagar. |
| 2. | Appellate Assistant Commissioner of Income-tax, Nasik Range-II, Nasik. | 1. D-Ward, Nasik. 2. E-Ward, Nasik. 3. F-Ward, Nasik. 4. A.C.D. Nasik. 5. Special Survey Circle, Nasik. 6. All Wards/Circles in Jalgaon. 7. All Wards/Circles in Dhule. |
| 3. | Appellate Assistant Commissioner of Income-tax, Aurangabad Range, Aurangabad. | 1. All Wards/Circle in Aurangabad. 2. All Wards/Circle in Jalna. 3. All Wards/Circle in Parbhani. 4. All Wards/Circle in Beed. 5. All Wards/Circle in Latur. 6. All Wards/Circle in Handed. |

Whereas an Income-tax Circle, Ward, Dist. or part thereof stands transferred by this notification from one Range to another Range, appeals arising out of the assessments